

**DIVISION BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.130/2022 IN CP (IB) No.58/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>GLOBAL COPPER PVT LTD V/S M/S SHANTI REFRIGERATION INDUSTRIES PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE** : *For the Operational Creditor & Respondent in IA No.130/2022*

**NONE** : *For the Corporate Debtor & Applicant in IA No.130/2022*

**ORDER**

None for the parties.

In the interest of justice, adjourned to 18<sup>th</sup> September, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**15<sup>th</sup> September, 2023**

*Priya Agarwal  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**